

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (DR. JITENDRA SINGH): (a) There are 21 nuclear power reactors in the country with a total installed capacity of 5780 MW. The details are given below:

Location and State	Units	Capacity (MW)
Tarapur, Maharashtra	TAPS 1 to 4	2 X 160 + 2 X 540
Rawatbhata, Rajasthan	RAPS 1 to 6 *	100 + 200 + 4 X 220
Kalpakkam, Tamil Nadu	MAPS 1 and 2	2 X 220
Narora, Uttar Pradesh	NAPS 1 and 2	2 X 220
Kakrapar, Gujarat	KAPS 1 and 2	2 X 220
Kaiga, Karnataka	KGS 1 to 4	4 X 220
Kudankulam, Tamil Nadu	KKNPP 1	1000
TOTAL	21	5780

\*RAPS-1 (100 MW) is under extended shutdown for techno economic assessment of its continued operation

(b) Constant review of performance and implementation of necessary upgrades in the systems and equipment to enhance their safety and performance is an ongoing effort in all the nuclear power plants in the country.

#### **Inclusion of pana baisnab in scheduled caste list**

\*235. SHRI A.V. SWAMY: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether it is a fact that Government of Odisha has recommended several times to the Ministry for inclusion of Pana Baisnab in the State Scheduled Caste list of Odisha; and

(b) if so, the status of the process of enlistment of Pana Baisnab in the Odisha State list of Scheduled Caste, if not, the reasons therefor?

THE MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI THAAWAR CHAND GEHLOT): (a) and (b) The Government of Odisha had recommended inclusion of Pana Baishnab (not Pana Baisnab) community in the list of Scheduled Castes. The said proposal was processed in accordance with approved Modalities, in consultation with Registrar General of India (RGI). As the RGI did not support the proposal even on a second reference the same has been rejected with approval of competent authority. Decision taken in the matter has been communicated to the Government of Odisha *vide* the Ministry's letter dated 13.08.2014.